

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**COURT NO. 2**  
**CAUSE LIST**

**DATE: 12<sup>th</sup> May, 2015**  
**Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. Salvi**  
**JUDICIAL MEMBER**

**HON'BLE Prof. A.R. Yousuf**  
**EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR ADMISSION</b>				
1.	M.A.No.450/2015 in Original Application No. 183/2014.	Toxic Links Vs. Union of India & Ors.	Mr. Rahul Choudhary Adv. For the Applicant in M.A.No.450/2015.	
<b>FOR COMPLETION OF PLEADINGS</b>				
2.	Original Application No . 229/2013 & M.A No. 736/2013 & M.A No. 194/2014.	Giriraj Parikrama Sanrakshan Sansthan & Ors Vs. Department of Environment & Forests & Ors.	Mr. M.C. Mehta, Adv. for Applicant Mr. V.K. Shukla, AAG, U.P, Raman Yadav, Mr. C.D. Singh, Adv. for R -1 to 3. Ms. Savitri Pandey & Ms. Azma Parveen, Advs. For R-2. Mr. Pradeep Mishra, Adv. for R – 5 Mr. Vikas Malhotra, Adv. for R – 6 Mr. Rachit Mittal, Adv. (Local Commissioner)	
<b>FOR HEARING</b>				
3.	Original Application No.16/2014 & M.A.No.102/2014, M.A.No.363/2014, M.A.No.365/2014 & M.A.No.451/2015.	Sh. Hazi Arif & Ors. Vs. State of U.P. & Ors.	Mr. R. Venkataraman, & Mr. Adesh Kumar, Advs. for the Applicant. Ms. Savitri Pandey, Adv. For R-1 & 6. Mr. Avijit Bhushan & A.S. Kulshrestha Adv. for R- 2. Mr. S. Kulshreshtha, Adv. for R-3. Mr. D.K.Dhayani, Adv for R- 4. Ms. Reena Singh, & Ms. Bhakti Pasrija Sethi, Advs. for R-5. Ms. Parul Gupta, Adv. as Local Commissioner. Ms. Mridule Ray Bharadwaj, Adv. for R-7. Mr. Raj kumar for R-8. Mr. M.K. Bhardwaj, Adv. For R-8 & 9. Mr. Prashant Kumar, Adv. for R-10. Mr. Rajkumar, Adv (CPCB) with Mr. S.L. Gundhi S.L.O, for R-11. Mr. Pawan Upadhyay, (Country Inn & Suites) for R-13. Ms. Ranjana Roy, Adv. For R-14. Ms. Jagriti Singh, Adv. For R-15 Mr. Vineet Dwivedi, Adv. For R-12 & 16.	

			Mr. Nilesh Sinha, Adv. For R-12 &16 Mr. Ankit Bhatnagar, Adv. For R-19. Mr. Pawan Upadhyay, Nishant Kr., Advs. For Country Suit Inn.	
4.	Original Application No.111/2014 & M.A.No.322/2014.	Environics Trust Vs. Union of India & Ors.	Mr. Rahul Choudhary & Ms. Pallavi Talwar Advs. For the Applicant.  Mr. Vikas Malhotara and Mr. M.P. Sahay, Adv. for R-1 to 3. Mr. A.K.Prasaad, Adv. For R-2 & 3. Mr. S.S. Shamsery and Mr. Varun Punia, Advs. for R-4. Mr. Guntur Prabhakar & Guntur P. Kumar , Advs. For R-5. Mr. Shibashish Misra, Adv. For R-6. Ms. Alpana Poddar & Mr. Raj Kumar, Advs. For R-7. Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Advs. For R-8 Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Advs. For R-9. Mr. B.V.Niren & A.K.Prassad, Advs. For R-10. Mr. C.K. Sucharita, Adv. For R-11. Mr. ALok Kumar, Adv. For union Territory Daman & Dui. Mr. Nikhil Nayyar, Adv. For State of Telganga. Mr. Devraj Ashok, Adv. For State of Karnataka.	
5.	Original Application No.113/2014.	Amar Singh Vs. Union of India & Ors.	-----Same As Above-----	
6.	Appeal No. 73/2014.	M/s Ex-Servicemen Welfare Association. Vs. MoEF, Climate Change & Ors.	Mr. Ganesan Umapathy, & Ms. R. Mekhala, Advs. For Appellant.  Mr. Vishwendra Verma, Vikas Malhotra, and Nilakshi Verma, Advs. For R-1. Mr. Balendu Shekhar, Adv. For R-6.	
7.	Original Application No. 80/2014 & M.A.No.217/2014.	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary Advs. For the Applicant.  Ms. P. Batra Singh, Adv. For R-1. Mr. U.K. Uniyal, A.G. and Mr. Rahul Verma, AAG For R-2 to 7. Mr. Vinay Kumar, Advs. For R-8.	
8.	Appeal No. 65/2013.	Vimal Bhai Vs. State Of Uttrakhand & Ors.	Mr. Ritwick Dutta, Mr. Rahul Choudhury, & Ms. Preeta Dhar Advs. For the Appellant.  Dr. Abhishek Atrey, Adv & Mr. Aviral Saxena, Adv. For R- 1 & 3. Ms. P. B. Singh, Adv. For R-2. Mr. A.D.N. Rao & Mr. Sudipto Sircar Advs. For R-4.	

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